

1	2	3	4
3.	Distance from Highest per capita income	10	-
4.	SC / ST population in Total population	10(PRIs only)	-
5.	FC Grants utilization Index	5	-
6.	Index of devolution	15	-
TOTAL		100	100

***Statement-III***

*Financial Year-wise- details regarding percentage of Total funds allotted and released to the PRIs of the States under Finance Commissions'  
Grants to Rural Local Bodies (RLBs)*

Financial Year	Allocations	Release	Percentage increase
2013-14	16547.89	17644.29	106.63*
2014-15	18042.86	16210.96	89.85*
2015-16	21624.46	21510.46	99.47
2016-17	33870.52	33218.21	98.07
2017-18	39040.97	35518.672	90.98
2018-19	45069.16	37897.412	84.09

\* Information collated as per statements issued by Ministry of Finance for Thirteenth Finance Commission Funds for Rural Local Bodies.

**Women representatives of Panchayati Raj Institutions**

747. SHRI RAKESH SINHA: Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the total and State-wise number of women representatives of Panchayati Raj Institutions (PRIs);
- (b) how many of them hold degree of graduation and above;
- (c) how many women representatives in PRIs have only attended school (tenth passed);
- (d) how many of them cannot read or write and use thumb instead of signatures;
- (e) how many of them are tribals, SCs and OBCs;
- (f) how many of them pay income tax; and
- (g) how many of them are above 60 years and how many are below 30 years in age?

THE MINISTER OF PANCHAYATI RAJ (SHRI NARENDRA SINGH TOMAR): (a) A Statement showing TOTAL and State/UT-wise number of elected women representatives of Panchayati Raj Institutions is given in Statement (*See* below).

(b) to (g) As per List II (State List) of Seventh Schedule of the Constitution of India, 'Panchayat' I being 'local government' is a State subject. Thus, the details of educational qualifications, caste, financial status or age statistics etc. of the representatives of Panchayati Raj Institutions are not maintained by the Central Government.

**Statement**

*Women Representatives of Panchayati Raj Institutions*

Sl. No.	States/UTs	Elected Women Representatives (as per latest information received from States/UTs)
1	2	3
1.	Andaman and Nicobar Islands	306
2.	Andhra Pradesh	78,025
3.	Arunachal Pradesh	3,658
4.	Assam	13,996
5.	Bihar	71,046

1	2	3
6.	Chhattisgarh	93,392
7.	Dadra and Nagar Haveli	47
8.	Daman and Diu	92
9.	Goa	571
10.	Gujarat	71,492
11.	Haryana	29,499
12.	Himachal Pradesh	14,398
13.	Jammu and Kashmir	7,838
14.	Jharkhand	34,164
15.	Karnataka	51,030
16.	Kerala	9,630
17.	Lakshadweep	41
18.	Madhya Pradesh	1,96,490
19.	Maharashtra	1,28,677
20.	Manipur	880
21.	Odisha	56,627
22.	Punjab	43,500
23.	Rajasthan	70,802
24.	Sikkim	580
25.	Tamil Nadu	39,975
26.	Telangana	52,096
27 ..	Tripura	3,006
28.	Uttar Pradesh	2,72,733
29.	Uttarakhand	35,177
30.	West Bengal	30,458
	TOTAL	14,10,226